

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
DEEMED UNIVERSITY STATUS .

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SHRI N.R. GOVINDARAJAR

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) the number of educational institutions which have deemed university status, State-wise;
- (b) the number of institutions which have excellent infrastructure;
- (c) the number of institutions which could not retain deemed status;
- (d) whether there are differences in reports regarding deemed university status between University Grants Commission and his Ministry; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a): Till date, a total of 130 (one hundred and thirty) institutions have been declared by the Central Government, under Section 3 of the University Grants Commission (UGC) Act, 1956, as Institutions 'Deemed-to-be-Universities'. The State-wise details are given below:

Sr. Name of the State Number of institutions declared as No. / Union Territory 'Deemed to be Universities' under Section 3 of the UGC Act, 1956

1)	Andhra Pradesh	07
2)	Arunachal Pradesh	01
3)	Bihar	02
4)	Gujarat	02
5)	Haryana	05
6)	Jharkhand	02
7)	Karnataka	15
8)	Kerala	02
9)	Madhya Pradesh	03
10)	Maharashtra	21
11)	Orissa	02
12)	Puducherry	01
13)	Punjab	03
14)	Rajasthan	08
15)	Tamil Nadu	29
16)	Uttarakhand	04
17)	Uttar Pradesh	10
18)	West Bengal	01
19)	New Delhi	12

(b) to (e): The processes of review of existing institutions 'deemed to be universities', by the University Grants Commission (UGC) with regard to availability of infrastructure and faculty resources and by an independent Committee of Experts with regard to the justification of the continuance of such institutions, as directed by Government, are underway.